

**CENTRAL ADMINISTRATIVE TRIBUNAL
JAMMU BENCH, JAMMU**

Hearing through video conferencing



O.A./61/00300/2021

This the 23rd day of February, 2021

**HON'BLE MR. RAKESH SAGAR JAIN, MEMBER (J)
HON'BLE MR. ANAND MATHUR, MEMBER (A)**

Prince Bakshi, age 60 years, S/o Sh. Ved Prakash Bakshi, R/o Plot No. 210, Rehari Colony, Jammu.

.....Applicants
(Advocate: Mr. Rakesh Sharma)

Versus

1. Union Territory of Jammu and Kashmir through Commissioner/Secretary to Govt., Audit and Inspections Department, Civil Secretariat, Jammu/Srinagar-180001.
2. Director General, Accounts & Treasuries, Finance Department, Civil Secretariat, Jammu-180001.
3. Director General, Audit & Inspections, J&K, Jammu-180001.
4. Director Accounts and Treasuries, Jammu-180001.
5. Deputy Director, Audit & Inspections, Jammu-180001.
6. Financial Commissioner, Finance Department, Jammu-180001.

.....Respondents
(Advocate:- Mr. Amit Gupta, A.A.G.)

O R D E R [O R A L]

Hon'ble Mr. Anand Mathur, Member (A):

At the outset, learned counsel for the applicant submits that the applicant would be satisfied if direction is given to the respondents to

consider and decide the representation dated 01.10.2020 (Annexure A-4) of the applicant within a stipulated period of time.

2. Looking to the arguments of learned counsel for the applicant, the O.A. is disposed of with a direction to the respondents to consider and decide the representation dated 01.10.2020 (Annexure A-4) of the applicant within a period of one week from today by passing a detailed and speaking order with intimation to the applicant. If the representation of the applicant is not available with the respondents, this O.A. would be treated as part of the representation. The respondents are further directed not to relieve the applicant till the disposal of representation if, not already relieved.

3. It is made clear that we have not expressed any opinion on merits of the case while disposing of the present O.A.

4. No order as to costs.

(ANAND MATHUR)
MEMBER (A)

(RAKESH SAGAR JAIN)
MEMBER (J)